

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/64/17
PETITION NUMBER :
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1. D. PRATHAP MUKUNDAN ARUNKUMAR

Counsel for 1st Resp

D. Prathap

2. D. Gousalyan for
Mr. Adrian D. Rozario

Counsel for R₂ to R₂₆

D. Gousalyan
30/11/2017

ORDER

Counsels representing both the parties are present. Counsel for R1 filed written submissions and furnished copy of the same to the other side. Counsel for petitioner prayed for time to file the reply. Time is extended at request. Put up on 07.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc